COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 164 OF 2015 AND APPEAL NO. 165 OF 2015

Dated: 14th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 164 OF 2015

In the matter of:

BSES Rajdhani Power Ltd. Appellant(s)

Vs.

Delhi Electricity Regulatory Commission Respondent(s)

APPEAL NO. 165 OF 2015

In the matter of:

BSES Yamuna Power Ltd. Appellant(s)

Vs.

Delhi Electricity Regulatory Commission Respondent(s)

<u>ORDER</u>

Due to administrative reasons, these matters could not be taken up.

List these matters on **8.2.2018.**

COURT MASTER